

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

34. IA 4675/2023
IA 3173/2024 in
C.P.(IB)-908(MB)/2022

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 28.06.2024

NAME OF THE PARTIES:- **IA 3173/2024 Kunal Jiwarajka**
 V/s
 Yes Bank Limited
 Prakul Thadi
 IN THE MATTER OF
 Yes Bank Limited
 V/s
 Kunal Jiwarajka

**Section: Application under any other provisions- IBC U/s 95(1) of Insolvency and
Bankruptcy Code, 2016**

ORDER

IA.No.4675/2023, IA.No.3173/2024: - Adv. Prakul Thadi appeared for the
Applicant/RP through VC. Adv. Nikita Panhalkar appeared for the
Respondent/Personal Guarantor and Applicant in IA.No.3173/2024 through VC. List
this matter on **05.07.2024 for filing written submission.**

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)